

Allotment of Government Accommodation

1055. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is no provision in the applications for the allotment of residential accommodation to give preference of the locality/floor in which a Government servant wants the accommodation to be allotted;

(b) if so, the reasons thereof;

(c) the steps taken to make a provision in the forms in this regard;

(d) whether the applications of such Government servants whose pay increase during the course of the allotment year and thus become due for higher accommodation are not entertained; and

(e) if so, the reasons thereof and the steps taken to accede to such requests as done in the case of employees coming on transfer etc.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). No, Sir, if such option is allowed, each locality in a particular type of accommodation shall have a different date of priority, depending on the preference of the applicants and it may not be possible to monitor allotment manually. Such preference is taken note of by way of entertaining the application for change to the desired locality or floor or restriction to a locality.

(d) and (e). The eligibility of an employee for allotment of accommodation is determined on the basis of pay drawn by him on a crucial date fixed for the Allotment Year. If the applications are accepted according to pay increased during the course of Allotment

Year, it will not be possible to fix the relative seniority of government servants for within particular type which has to be reckoned with reference to a fixed date.

The applications from the employee coming on transfer are also entertained on the basis of the pay drawn by them on the crucial date fixed for the purpose of determining eligibility.

Construction of Government Accommodation

1056. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the rate of construction of residential flats for government employees has gone down considerably over the years in Delhi and other cities;

(b) if so, the reasons thereof and the steps taken to accelerate the rate of construction of flat for allotment to Government employees;

(c) the number of flats constructed in Delhi and in other cities category-wise/type-wise, during 1991 and how does the same compare with the previous three years; and

(d) the number of Government employees waiting for the allotment of residential flat and since when in each type?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Number of general pool quarter constructed during the year 1990-91 is slightly lower than such quarters completed during each of the three preceding year.

(b) Due to constraints on resources it has not been possible to accelerate the rate of construction the attached statement-I.

(c) Requisite details are given in. Lesser number of quarters have been constructed during the year 1990-91 as compared to previous three financial years.

(d) The number of Govt. servants wait-

ing for the allotment of residential accommodation in Delhi since 1.1.10, i.e. commencement of allotment year 1990-91 (closing on 31.12.91) is given in the attached Statement-II

STATEMENT - I

Statement showing number of Flats type-wise Constructed in Delhi and other Cities during previous three year and 1990-91

Annexure - I

Sl. No	Year	No of Qrs Completed	City	Type-Wise Break Up												Total
				A	B	C	I	II	III	IV	V	(SPL)	Hostel	15		
4.	1990-91	1108	Bangalore	-	-	-	-	64	70	42	8	-	-	-	184	
			Madras	-	-	-	-	54	102	-	-	-	-	-	156	
			Cochin	-	-	-	32	48	-	24	4	-	-	-	108	
			Calcutta	-	-	-	288	112	88	-	-	-	-	-	188	
			Nagpur	-	-	-	-	72	80	-	-	-	-	-	152	
			Shilong	-	-	-	-	-	-	4	-	-	-	-	4	
			Imphal	-	-	-	-	16	-	-	-	-	-	-	16	
								320	366	340	70	12			1108	

Statement Number of Flats type-Wise Constructed in Delhi and other Cities During previous three years and 1990-91

Sl. No	Year	No of Qrs Completed	City	Type-Wise Break Up														
				A	B	C	I	II	III	IV	V	(SPL)	Hostel	Total				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15				
3.	1989-91	1681	Delhi	-	184	-	-	90	300	-	-	-	-	-	574			
			KanPur	-	-	-	121	145	54	30	4	-	-	-	354			
			Allahabad	-	-	-	-	-	-	-	3	-	-	-	3			
			Hyderabad	-	-	-	-	-	-	-	-	32	-	-	32			
			Bangalore	-	-	-	-	-	-	-	-	30	-	-	30			
			Shillong	-	-	-	-	-	-	4	-	-	-	-	4			
			Kohima	-	-	-	-	-	40	-	-	-	-	-	40			
			Bombay	-	-	-	90	210	60	-	-	40	-	-	400			
			Indore	-	-	-	42	84	-	6	-	-	-	-	132			
			Nagpur	-	-	-	56	-	-	32	24	-	-	-	112			
			Culcutta	-	-	-	-	-	-	-	-	-	-	-	-			
				-	184	-	309	529	454	72	31	102	-	-	1681			

Statement Showing Number of Flats Type-wise Constructed in Delhi and other Cities During Previous Three Years and 1990-91

Type-wise Break up

Sl. No	Year	No of Qrs Completed	City	A	B	C	I	II	III	IV	V	(SPL)	Hostel	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
2.	1988-89	1419	Delhi	28	56	116	-	6	114	128	24	-	184	656
			Chandigarh	-	-	-	45	88	52	-	-	-	-	188
			Shimla	-	-	-	16	16	-	-	-	-	-	32
			Madras	-	-	-	118	120	112	-	-	-	30	310
			Hyderabad	-	-	-	-	32	-	-	-	-	-	32
			Lucknow	-	-	-	56	56	88	32	-	-	-	224
				28	86	116	165	298	358	160	24	-	214	1419

Statement Showing Number of Flats Type-Wise Constructed in Delhi and Other Cities During Previous three years and 1990-91

Sl. No	Year	No of Qrs Completed	City	Type-Wise Break Up											Total
				A	B	C	I	II	III	IV	V	(SPL)	Hostel		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
1.	1987-88	1577	Cuttack	-	-	-	-	-	336	-	-	-	-	336	
			Agarthala	28	12	16	-	-	-	-	-	-	-	56	
			Shillong	-	-	-	4	8	4	-	-	-	-	16	
			Kohima	8	16	-	-	-	-	-	-	-	-	24	
			Imphal	4	16	16	-	-	-	-	-	-	-	36	
			Madras	-	-	-	-	-	-	54	48	32	50	184	
			Hyderabad	-	-	-	-	-	64	32	36	-	-	132	
			Delhi	68	131	69	-	187	-	-	18	-	18	793	
			New Delhi	30	136	136	-	-	-	-	-	-	-	-	
				188	311	237	4	195	404	86	102	32	88	1577	

STATEMENT

Number of Government Servants waiting for allotment in Delhi since 1.1.90

Type	No. of applications pending
I.	3642
II.	9422
III.	8092
IV.	1306
V-A	316
V-B	180
VI-A	131
	23089
Hostel accommodation.	1840
Grand Total	24929

Note:- The above numbers are based on the limited number of applications invited by the Directorate of Estates for the allotment year 1.1.90 to 31.12.91.

Shortage of edible oil in State

1057. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are aware of the shortage of edible oils in States due to non-lifting of entire quantity of edible oils allocated to them by the Union Government;

(b) if so, the details thereof;

(c) how much quantity of edible oil was given to the States and the Union Territories during the current year, month-wise, State-wise and Union Territory-wise, and how does this compare with the preceding three years;

(d) how much sugar had been allocated to State and Union Territories for the months of September, October and November 1991 and how does this compare with the last three years; and

(e) whether the quantity is sufficient to meet the requirement of the people during festivals?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). shortage of edible oils occurs mainly due to the gap between demand and supply. Sometimes, the State Government and U.T. Administrations are not able to lift fully their allocated quotas of imported edible oils due to various constraints. The month-wise, State-wise, Union Territory-wise allocation and lifting for the Oil year 1990-91 (i.e. Nov. 90 - Oct. 91), and for Oil years oil year 1989-90 and 1988-89 are given in the attached statement I, II and III. Whereas lifting has been total in oil year 1990-91, it is about 67% and 80% respectively in the preceding two oil years (Nov.-Oct.).

(d) The allocation of sugar to the States/UTs for September, October, and November, 1991 and the allocations for corresponding period during preceding three years i.e. 1988, 1989 and 1990 are as follows:-